					<u>nere for previous List</u>					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors					0.00				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	1344511605.33	4	1338843152.33	92.95		5668453		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	50794299			0.00			50794299	Annexure 4
5	Operational creditors (Workmen)					0.00				<u>Annexure 5</u>
6	Operational creditors (Employees)	1	870196			0.00			870196	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	16141910			0.00			16141910	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	50694295	3	50694295	3.52				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	7	90937417	7	50900000	3.53		2509856	37527561	Annexure 9
Total		18	1553949722.33	14	1440437447.33	100.00		8178309	105333966	